

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency)No. 195 of 2020

IN THE MATTER OF:

K.Kuppuswamy & Anr.

.....Appellants

Vs.

**G.V. Ravikumar,
Liquidator of Thirupur Suriya Textiles Pvt. Ltd.
& Ors.**

.....Respondents

With

Company Appeal (AT) (Insolvency)No. 196 of 2020

IN THE MATTER OF:

K.Kuppuswamy & Anr.

.....Appellants

Vs.

**G.V. Ravikumar,
Liquidator of Tirupur
Surya Hitec Apparels Pvt. Ltd. & Ors.**

.....Respondents

Present :

For Appellant: Ms. Abhilasha Shrawat, Advocate

**For Respondents: Mr. Dinkar Singh, Advocate for R-3
Mr. G.Anand Selvan, Advocate for R-1
Ms. Kavita Bhardwaj, Advocate
Ms. Madhusmita Bora, Mr. Pawan Kishore Singh,
Advocates for R-2**

....contd.

O R D E R

03.03.2020 – Learned Counsel for Respondents may file reply within two weeks.
Rejoinder, if any, may be filed within a week thereafter.

List the appeals for ‘admission’ (after notice) on **1st April, 2020**.

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

ss/m

Company Appeal (AT) (Insolvency)No. 195 of 2020
Company Appeal (AT) (Insolvency)No. 196 of 2020